

2024
HIGH COURT, APPELLATE SIDE
CALCUTTA

NOTIFICATION

No. 8286-RG

Dated, Calcutta, 12th September, 2024

In furtherance to Court's notification no. 6978-RG dated 08.08.2024 regarding zone of consideration for Normal Promotion 2024, it is hereby notified for information of all concerned that (i) Molla Asgar Ali, ADJ, FTC-2, Sadar, Paschim Medinipur and (ii) Sri Pinaki Mitra, ADJ, FTC-I, Islampur, Uttar Dinajpur (the officers at sl. no. 7 and 8), are hereby excluded from the zone of consideration for Normal Promotion in view of their unwillingness/prayer for exemption for participation in the selection process and (i) Sri Jagojyoti Bhattacharjee, ADJ, FTC, Chandannagar, Hooghly and (ii) Smt. Mahua Roy (Basu), ADJ, FTC-2, Asansol, Paschim Bardhaman are included in the zone of consideration as 62nd and 63rd candidate against 21 vacancies declared vide Court's notification no. 6724-RG dated 31.07.2024.

Sri Jagojyoti Bhattacharjee and **Smt. Mahua Roy (Basu)** are directed to upload the requisite 10 copies (5 Civil & 5 Criminal) of their contested Judgments, preferably of the relevant year i.e. 2023-2024 in the PIS Portal (under Promotion Tab) of the Hon'ble High Court at Calcutta **between 17th September and 24th September, 2024**, positively. If Judgments of current year are not available, the officers may alternatively be directed to upload Judgment delivered during previous posting.

By Order,

Sd/-
Registrar General-cum-
Secretary, Selection Board
High Court, Calcutta